

OA 222/06
Dated : 15.9.2009

None for the applicant.
Shri N.K.Sinha, Id. ASC for the respondents.

O R D E R [oral]

It appears from the record that on the last two occasions no one appeared on behalf of the applicant when the case was called out. It seems that the applicant has lost his interest in pursuing this matter. It is, therefore, dismissed for non prosecution.

[Sudhir Kumar]M[A]

mps.

[Rekha Kumari]M[J]